

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/17/2017  
NAME OF THE PETITIONER(S) : S.P. VELUMANI  
NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①. S. Manjula Devi, Adv  
For KSA & Co, CBE

For Petitioner

*[Signature]*

**ORDER**

Counsel for Petitioner present and filed an amended petition; copy of which has been served to the other side. No representation on behalf of the Respondent. Matter is posted for appearance of the Respondent. Put up on 17.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk